

**Bikash Majumder & Ors. Vs State Of Tripura, Represented By Its Principal Secretary, School Education Department, Government Of Tripura, P.O -Secretariat, P.S New Capital Complex, District -West Tripura, Pin - 799010. & Ors.**

**Court:** Tripura High Court- Agartala

**Date of Decision:** July 25, 2024

**Hon'ble Judges:** Aparesh Kumar Singh, CJ

**Bench:** Single Bench

**Advocate:** Arijit Bhaumik, S. Dey, Kohinoor N. Bhattacharya, K. Reang

**Final Decision:** Disposed Of

**Judgement**